



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL SIT AT 10:30 AM**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
38	WA/287/2021 FIXED	NOZRUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
39	WA/288/2021 FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
40	WA/289/2021 FIXED	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
41	WA/293/2021 FIXED	JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM
42	WA/295/2021 FIXED	JOBEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
<b>ORDERS</b>				
43	WA/154/2019 FIXED	THE BODOLAND UNIVERSITY <b>Versus</b> SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
44	WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR <b>Versus</b> SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION

45	WA/163/2019 FIXED	M/S GAGAN DEAL TRADE PRIVATE LTD., <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
46	WA/140/2021 FIXED	JOYSHREE DEV <b>Versus</b> SWADESH RANJAN PAUL AND JAHAR PAUL AND 5 ORS.	MR. D DAS SR. ADV MR J I BARBHUIYA MR. L MOHAN MR. H I CHOUDHURY	SC, WATER RESOURCE
47	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	
48	I.A.(Civil)/1781/2021 FIXED in WA/5287/2021 <b>WITH</b> WA/5287/2021 (Filing Number)	GAUTAM KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  GAUTAM KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR G K DEKA MR H KALITA  MR. A SARMA	GA, ASSAM SC, GMC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
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11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
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15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
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20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
21)	MR. A DAS	13-11-2021	To	30-11-2021
22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/1902/2021 B/O, WITH Arb.P./19/2018 (D/O), Arb.P./17/2018 (D/O), Arb.P./18/2018 (D/O) <b>in</b> Arb.P./19/2018	M/S. ASIA BUILDERS <b>Versus</b> UNION OF INDIA AND ANR.	MS. M BORAH	ASSTT.S.G.I.
2	I.A.(Civil)/1899/2021  <b>WITH</b>	M/S. ASIA BUILDERS <b>Versus</b> UNION OF INDIA AND ORS.	MS. M BORAH	ASSTT.S.G.I.
3	I.A.(Civil)/1900/2021	M/S. ASIA BUILDERS <b>Versus</b> UNION OF INDIA AND ORS.	MS. M BORAH	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
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LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
47	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1294/2021 <b>in</b> PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1894/2021 <b>in</b> PIL/24/2021	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS. <b>Versus</b> ALL ASSAM TRANSGENDER ASSOCIATION A	MS. M BHATTACHARJEE	MS. N MODI SWATI. B. BARUAH (TG)
48	<b>WITH</b> Cont.Cas(C)/420/2021	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> MUKESH C SAHU, IAS AND 7 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY	
49	PIL/61/2021 FIXED	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD GA, ASSAM SC, WPT AND BC SC, K A A C MR J CHUTIA
50	I.A.(Civil)/1839/2021 WITH LCR, FIXED <b>in</b> WP(C)/2347/2021	SAHIDUL ISLAM @ MD. SAHIDUR SEIKH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. I H LASKAR MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,12th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
29	Cont.Cas(C)/422/2021 B/O	ASHISH NATH <b>Versus</b> DR. J B EKKA, IAS AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE	
30	WP(C)/5323/2021 FIXED	MILLIANUS TIRKEY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA MS P SARMA	SC, PNRD GA, ASSAM
31	WP(C)/5375/2021 FIXED	TRAILOKYA DEKA AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
32	WP(C)/5856/2021 WITH WP(C) 416/2012 (D/O), FIXED	RAM KARAN LODHI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
33	WP(C)/5905/2021 FIXED	M/S B N INFRAPROJECTS LLP AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, NF RLY
34	WP(C)/5957/2021 B/O	M/S SIMPLEX INFRASTRUCTURE LIMITED <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	SC, NHAI
35	WP(C)/5986/2021 B/O	M/S NIT TRADERS <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, F C I
36	WP(C)/5990/2021 B/O	HAZROT ALI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM

37	WP(C)/5994/2021 B/O	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS <b>ADMISSION</b>	MR. M DUTTA MR K M BORA	GA, ASSAM
38	WP(C)/5518/2020 BY SLIP, AT 3 PM	SMEC INTERNATIONAL PTY LTD AND ANR <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS <b>ORDERS</b>	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
39	CrI.Pet./575/2021 WITH LCR (ONE FILE), FIXED  <b>WITH</b> I.A.(CrI.)/442/2021 <b>in</b> CrI.Pet./575/2021  <b>WITH</b> I.A.(CrI.)/463/2021 <b>in</b> CrI.Pet./575/2021  <b>WITH</b> I.A.(CrI.)/441/2021 <b>in</b> CrI.Rev.P./240/2021	THE STATE OF ASSAM <b>Versus</b> TOMJIDUR RAHAMN AND ANR  ASSAM TRADING AND MARKETING AGENCY, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.  ASISH MANDAL AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND ANOTHER	MR. M PHUKAN  MR. K N CHOUDHURY MR. M A I HUSSAIN  MR. K N CHOUDHURY MR. M A I HUSSAIN  MR. K N CHOUDHURY	MR I U CHOUDHURY (R-1,2) MR. A AHMED (R-1,2) U U KHAN (R-1,2)  PP, ASSAM  PP, ASSAM
40	CrI.Rev.P./240/2021 FIXED  <b>WITH</b> I.A.(CrI.)/441/2021 <b>in</b> CrI.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM  MR. K N CHOUDHURY	PP, ASSAM  PP, ASSAM
41	WP(C)/5472/2021  <b>WITH</b> I.A.(Civil)/1805/2021 <b>in</b> WP(C)/5600/2021	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS  SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N RAI MS S S ZIA  MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI  MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, RAILWAY  GA, ASSAM  GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 5**

**[CRIMINAL SPECIAL DIVISION BENCH]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
SPECIAL DIVISION BENCH), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
19	Crl.A./198/2015 AT 10:30 AM	RAMESWAR KAKOTI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA	MR.A K BHUYAN(R-2) MS. N BORAH(R-2) MS.N CHOUDHURY(R-2) PP, ASSAMR-1 MR.M BORAH(R-2)
	<b>WITH</b>			
20	Crl.A./4/2016	SHRI MAHESH LAHORI <b>Versus</b> STATE OF ASSAM and ANR	MS.L WAZEEDA MR. S S S RAHMAN MR. S DUTTA SYED BURHANUR RAHMAN MR.B C BORO MR A W AMAN MRA PAUL MR. M R SODIAL MR. J ABBAS	PP, ASSAM
	<b>WITH</b>			
21	Crl.A./215/2017	SHRI DIPANKAR SINGHA LAHKAR <b>Versus</b> STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA	MR.K MUNIR (R- 3,4and5) MR.M CHOUDHURY MS.A DAS MR.N J CHOUDHURY MR.V A CHOWDHURY(R- 3,4&5) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021
19)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
21)	MR. A DAS	13-11-2021	To	30-11-2021
22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
70	Bail Appln./3178/2021 B/O	NABA DEEP ROY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<b>MOTION</b>				
71	Crl.Rev.P./236/2021 FIXED	MOUCHUM SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
<b>ORDERS</b>				
72	Crl.Rev.P./300/2011 WITH OFFICE NOTE	KACHU SEIKH and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.M HASHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021

10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021
19)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
21)	MR. A DAS	13-11-2021	To	30-11-2021
22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	WP(C)/5934/2021 BY SLIP	DHRUBA NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M MAHANTA MR D C NATH	SC, SEC. EDU. MR. M K CHOUDHURY (R-7) MR. K R PATGIRI (R-7) MR P BHARDWAJ (R-7) MR. M SARMA (R-7)
55	WP(C)/5989/2021 B/O	NARENDRA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR P H KONWAR	SC, SEC. EDU. GA, ASSAM
56	WP(C)/5991/2021 B/O	JYOTIMALA BHAGAWATI, M.A., B.Ed <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
57	WP(C)/6005/2021 B/O	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC
<b>ADMISSION</b>				
58	WP(C)/7297/2017 FIXED	BUBUL SARMA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR. N BARUAH MR P BHARDWAJ	SC, SEC. EDU. MR. B GOGOI(SC, FINANCE)

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
14)	MR. S SINHA	09-11-2021	To	18-11-2021
15)	MR. S SAHU	09-11-2021	To	12-11-2021
16)	MR S SANCHETI	11-11-2021	To	26-11-2021
17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021
19)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
21)	MR. A DAS	13-11-2021	To	30-11-2021
22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING**

77	AB/2907/2021 CONNECTED WITH ITEM NO 50 IN THE DAILY CAUSELIST	MD. NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

- |     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR S SARMA            | 25-10-2021 | To | 12-11-2021 |
| 2)  | MR. A DAS             | 25-10-2021 | To | 12-11-2021 |
| 3)  | DR. B N GOGOI         | 27-10-2021 | To | 26-11-2021 |
| 4)  | MR. L P SHARMA        | 25-10-2021 | To | 23-12-2021 |
| 5)  | MR. R K JAIN          | 27-10-2021 | To | 10-12-2021 |
| 6)  | MR. A K RAY           | 01-11-2021 | To | 15-11-2021 |
| 7)  | MR. I GOGOI           | 01-11-2021 | To | 15-11-2021 |
| 8)  | MISS T DAS            | 01-11-2021 | To | 15-11-2021 |
| 9)  | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH        | 08-11-2021 | To | 15-11-2021 |
| 11) | MR. A J SAIKIA        | 11-11-2021 | To | 18-11-2021 |
| 12) | MR. R C SANCHATI      | 10-11-2021 | To | 29-11-2021 |
| 13) | MR. A K GUPTA         | 09-11-2021 | To | 12-11-2021 |
| 14) | MR. S SINHA           | 09-11-2021 | To | 18-11-2021 |
| 15) | MR. S SAHU            | 09-11-2021 | To | 12-11-2021 |
| 16) | MR S SANCHETI         | 11-11-2021 | To | 26-11-2021 |
| 17) | MR. D K SHARMA        | 11-11-2021 | To | 21-11-2021 |
| 18) | MR. M SARANIA         | 11-11-2021 | To | 12-11-2021 |
| 19) | MR. K N CHOUDHURY     | 15-11-2021 | To | 18-11-2021 |
| 20) | MR. R K JOSHI         | 12-11-2021 | To | 18-11-2021 |



21)	MR. A DAS	13-11-2021	To	30-11-2021
22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
76	Bail Appln./3156/2021 FIXED	BIPUL BORO <b>Versus</b> THE STATE OF ASSAM	MR K AGARWAL MR D AKRAM	PP, ASSAM
77	Bail Appln./3174/2021 B/O	IBRAHIM MIRDA <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
78	Bail Appln./3187/2021 B/O	AJIT SINGHA @ MONI SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
79	Bail Appln./3102/2021 FIXED	ABDULLAH HUSSAIN @ ABDULLAH HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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18)	MR. M SARANIA	11-11-2021	To	12-11-2021
19)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
21)	MR. A DAS	13-11-2021	To	30-11-2021
22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	WP(C)/5915/2021 FIXED	HAFIZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM
50	WP(C)/5969/2021 B/O	TANKESWAR SARMAH AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, P AND R.D.
51	WP(C)/5981/2021 B/O	DILIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
52	WP(C)/5998/2021 B/O	NABA KUMAR DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S R RABHA MR. D DEKA	GA, ASSAM
53	WP(C)/6006/2021 B/O	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	SC, HEALTH
<b>ADMISSION</b>				
54	WP(C)/5670/2020 WITH WP(C) 1048/2004 (D/O), WP(C) (TAKEN UP) 1457/2010 (D/O), PIL 67/2007 (D/O) FIXED	SUNESWAR DEHINGIA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
<b>ORDERS</b>				
55	Cont.Cas(C)/545/2017 B/O WITH 5769/2016 (D/O)	APURBA KR. NATH <b>Versus</b> MUKESH SAHAY and ANR.	MR.R M CHOUDHURY	MR. A GANGULY (R2) MR T CHHETRI (R2)

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
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19)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
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22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,12th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
43	WP(C)/4681/2016 FIXED	SUDARSHAN RAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J SARMA MR.M C DAS	SC, FOREST
44	WP(C)/1179/2020 FIXED	UTPAL KAKOTI <b>Versus</b> THE MANAGING DIRECTOR AND 2 ORS.	MR. S S S RAHMAN MR. B CHOWDHURY SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN MR K BROOK	MS. K MALAKAR(R. 4) MS K TALUKDAR(R. 4) MR. A BHATTACHARJEE(R. 4) SC, APEX BANK
<b>ORDERS</b>				
45	WP(C)/5189/2021 B/O	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
46	WP(C)/5193/2021 B/O	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,12th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH, FROM ITEM NOS. 1 TO 50 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
45	Arb.A./7/2021 CAVT. NO.04722/021, AT 10:30 AM	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS.	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1258/2021 <b>in</b> Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1259/2021 <b>in</b> Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> Arb.A./8/2021 CAVT. NO. 04712/021,	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1260/2021 <b>in</b> Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1261/2021 <b>in</b> Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	FOR CAVEATOR
47	Review.Pet./56/2021 AT 10:30 AM	MANOMANTI CHOUHAN AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR. B. DUTTA MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR S DUTTA MS C BORAH

**MOTION**



48 CRP/64/2021 ON THE DEATH OF NAWRATANMAL MR. N ALAM  
B/O BHANSALI, HIS LEGAL REPRESENTATIVES MR K JAIN  
**Versus** MS. H FATIMA  
SRI MOOLCHAND KUCHERIA

**ADMISSION**

49 SAO/6/2021 MUSSTT HIMANI KHATUN @ BEGUM MR. K K DEY MR. K BHATTACHARJEE  
CAVT. NO.07112/021, **Versus** MR V K BAROOAH MS. P BHATTACHARYA  
B/O MUSTT. UMMEY NESSA @ MUSTT UMME FOR CAVEATOR  
KULSUM

**WITH**

I.A.(Civil)/1908/2021  
in SAO/6/2021

MUSSTT HIMANI KHATUN @ BEGUM MR. K K DEY MR. K BHATTACHARJEE  
**Versus** MR V K BAROOAH MS. P BHATTACHARYA  
MUSTT. UMMEY NESSA @ MUSTT UMME FOR CAVEATOR  
KULSUM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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13)	MR. A K GUPTA	09-11-2021	To	12-11-2021
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19)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
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22)	MR. N SHARMA	15-11-2021	To	25-11-2021
23)	MR. J SARMAH	15-11-2021	To	27-11-2021
24)	MR. M MAHANTA	12-11-2021	To	12-11-2021
25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Friday,12th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAKHETO SEMA**

**COURT NO: 20**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
68	WP(C)/7716/2018 FIXED	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/2325/2019 <b>in</b> WP(C)/7716/2018	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
<b>STAY MATTERS</b>				
69	WP(C)/2875/2016 FIXED	MANIK SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J R THAKUR MR.A THAKUR	GA, ASSAM(R-2) SC, AG(R-4) SC, FINANCER-3,5 SC, PENSION(R-1)

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021

9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
12)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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17)	MR. D K SHARMA	11-11-2021	To	21-11-2021
18)	MR. M SARANIA	11-11-2021	To	12-11-2021
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20)	MR. R K JOSHI	12-11-2021	To	18-11-2021
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23)	MR. J SARMAH	15-11-2021	To	27-11-2021
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25)	MR. P J SAIKIA	11-11-2021	To	12-11-2021
26)	MR. K BORUAH	11-11-2021	To	12-11-2021
27)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,12th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 24**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
40	WP(C)/1713/2015 FIXED	CHANDAN CHAUHAN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MSR RANGMAI	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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27)	MR P K BORAH	18-11-2021	To	22-11-2021